

सेठ अचल सिंह : इस स्कीम के अन्दर उत्तर प्रदेश में कितने पोस्ट आफिस खोले गये ?

श्री राजबहादुर : उत्तर प्रदेश में दो हजार की आबादा वाले गाँवों की संख्या जिन में डाकखाने खोले गये हैं २३७६ हैं ।

श्री इयानन्दन सहाय : बीर बिहार में ?

श्री राजबहादुर : बिहार में २१२६ ।

Mr. Speaker: We need not go into that.

Shri B. K. Das: May I know, Sir, whether the Government incurred any loss with regard to post offices started under the non-returnable contribution scheme?

Shri Raj Bahadur: The Government bear a loss upto a limit of Rs. 750. Beyond that if in a certain village where the population is less than 2000 the people come forth with offers to contribute and make up the loss, the loss above Rs. 750 is borne by them.

Pandit Munishwar Datt Upadhyay: May I know, Sir, whether these post offices are expected to be self-supporting and, if so, by what time?

Shri Raj Bahadur: It is very difficult to predict, but we hope that in the course of years they will be.

ENTERIC DISEASES

*472. **Shri V. P. Nayar:** Will the Minister of Health be pleased to state whether any statistics has been collected regarding the number of persons who die in India owing to various enteric diseases every year?

The Deputy Minister of Health (Shrimati Chandrasekhar): A statement showing recorded number of deaths from Enteric Fevers in some of the States during the years 1948, 1949 and 1950 is placed on the Table of the House. [See Appendix III, annexure No. 2]

Information in respect of other States is not available.

Shri V. P. Nayar: Have the Government made enquiries into the transmission of enteric diseases due to the sale of unhygienic food in hotels?

Mr. Speaker: He wants statistics as regards deaths?

Shri V. P. Nayar: No, the number of persons who die owing to various diseases, because there cannot be any death without disease.

Mr. Speaker: Then he need not put any further question. He may put the next question.

Shri V. P. Nayar: We are having a Minister and a Deputy Minister.....

Mr. Speaker: Whatever it may be. The administration, the hon. Member will be pleased to see, is entirely in the hands of the States.

Shri V. P. Nayar: I only want all-India figures.

Mr. Speaker: He can ask for figures; but he cannot go into the causes.

Shri V. P. Nayar: Are the statistics based only on figures, which are available from the hospitals or are they also made by ventures into surmises?

Mr. Speaker: Order, order. He is making a suggestion which is not proper. He can put a question if he likes.

TUBERCULOSIS

*473. **Shri V. P. Nayar:** (a) Will the Minister of Health be pleased to state whether Government have any definite programme to eradicate completely Tuberculosis in India?

(b) If so, what is the result, if any, achieved so far?

(c) What time will such a programme take to achieve the desired results?

The Minister of Health (Rajkumari Amrit Kaur): (a) to (c). The desideratum, however much desired by every one has so far not been achieved anywhere. Complete eradication of T.B. has not been possible even in the more advanced countries which have much better resources in money and trained personnel. All that can be and is being attempted is to reduce the incidence of T.B. to the minimum possible. Both the Central and State Governments are doing what is possible in the matter with available resources.

Shri V. P. Nayar: With the efforts so far made, has it been possible for the Government to check the increased incidence of tuberculosis?

Rajkumari Amrit Kaur: Sir, it is too general a question for me to answer, because statistics are not available. I have to admit that the incidence of T.B. is growing because of various causes.

Shri V. P. Nayar: The other day the hon. Minister said that we are having roughly about 5 million T.B. patients in the country. May I know, Sir, whether the Government have any scheme to save the lives of these 5 million people from this dreadful malady?

Rajkumari Amrit Kaur: Sir, a very great deal is being done. Preventive measures are being taken more and more and if the hon. Member will read the report of the Planning Commission when it comes out, he will realise what we are attempting to do and proposing to do.

Shri Veeraswamy: May I know, Sir, whether the Government think it possible to eradicate this terrible disease to any appreciable extent without increasing the standard of living of the people.....

Mr. Speaker: Order, order. He is making a suggestion.

Shri A. N. Vidyalkar: Is it a fact that a large number of cycle rickshaw pullers fall victims to T.B. in a short time? If it is so, what special measures are being taken to save them from falling victims to this disease?

Mr. Speaker: I think it is a matter for the State Governments. Hon. Members seem to think that because asking for general information is permissible here, therefore asking on everything else concerning that disease is also permissible. That is the whole difficulty.

AIR INDIA EMPLOYEES

*475. **Shri N. Sreekantan Nair:** Will the Minister of Communications be pleased to state:

(a) how many Air India employees have been recently proceeded against and in how many cases disciplinary action was taken;

(b) how many were dismissed; and

(c) the reasons for taking disciplinary action?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Twenty-one employees were proceeded against by the company and disciplinary action was taken against all of them.

(b) Ten.

(c) (i) Taking part in a wrongful strike; (ii) inciting employees to go on a wrongful strike; (iii) staging and leading demonstration; and (iv) leaving place of duty without permission.

Shri N. Sreekantan Nair: Are the Government aware that in trade disputes certainly trade union representatives will have to incite occasionally. . . .

Mr. Speaker: Order, order. He may put questions now with reference to the particular company and the particular strike. Let us not go into a general discussion.

Shri Nambiar: May I know, Sir, whether these employees who were dismissed are going to be reinstated? Have any representations been received from them?

Shri Raj Bahadur: Whether any representations have been received or not is known to the Managing Board of the air company concerned.

Shri K. K. Basu: Have the Government ascertained whether the allegations made against the discharged employees are correct or not?

Shri Raj Bahadur: That was an internal affair of the company itself.

Shri Nambiar: May I know, Sir, whether the Government will inquire into the necessity of the reinstatement of these men in view of the fact that many are dismissed?

Shri Raj Bahadur: I repeat my answer, Sir.

Mr. Speaker: It is a suggestion for action also.

Shri K. Subrahmanyam: Is it a fact that the Central Labour Minister wanted to intervene in the dispute but was prevented from doing so?

Shri Raj Bahadur: It may be put to the Labour Minister. Sir.

INTERNATIONAL HOSPITAL FEDERATION

*476 **Shri M. S. Gurupadaswamy:** (a) Will the Minister of Health be pleased to state whether India is a member of the International Hospital Federation and if so, for how long?

(b) What are the benefits accrued from such membership?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Yes; since 1951.